

(b) Yes Sir.

(c) A statement is laid on the Table of the House. [See Appendix V, annexure No. 33.]

HOSHANGABAD COMMUNITY PROJECT

***784. Shri Syed Ahmed:** (a) Will the Minister of Planning be pleased to state how much money has so far been spent over the pay of the Government employees at the Community Project Centre at Hoshangabad in Madhya Pradesh?

(b) What work under this Project has been done so far?

(c) How many jeeps and cars have been placed at the disposal of the staff working on this Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). Information will be available in the Quarterly Progress Report which is awaited from the State Government.

ABSORPTION OF THE UNEMPLOYED IN INDUSTRIES

***785. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Planning be pleased to state how Government propose to regulate or enforce the employment of educated unemployed youngmen in the industries, which are left to the private sector?

(b) What is the total number of unemployed and its increase during the last four years?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) There are no such proposals.

(b) The relevant statistics are not available on the subject.

Shri B. S. Murthy: May I know, Sir, whether Government is taking any steps to collect data as to the unemployment?

Shri Hathi: For the present, Sir, the data that is available is only of the employment seekers. But the question as to how the problem of educated unemployed could be studied so as to assess its magnitude and character is under the examination of the Planning Commission.

Pandit Munishwar Datt Upadhyay: May I know whether it is possible to get the information in course of time?

Shri Hathi: I have just mentioned, Sir, the whole question is under examination by the Planning Commission and after some time it may be possible to know how to collect the data and where it would be available.

GANGA BARRAGE SCHEME

***788. Shri Ramananda Das:** (a) Will the Minister of Planning be pleased to state whether Government are considering the inclusion of the Ganga Barrage Scheme at Farakka in West Bengal in the Five Year Plan in view of the urgency and importance of this Ganga Barrage?

(b) Was any enquiry made into this matter?

(c) If so, what is the recommendation of the Enquiry Committee?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Ganga Barrage Project is still under examination.

(b) and (c). It is proposed to set up a technical committee of experts to examine the project.

Shri Ramananda Das: May I know, Sir, whether Man Singh Committee was set up and it has supported the establishment of this barrage?

Shri Hathi: That was for this particular scheme.

Shri M. L. Dwivedi: In view of the Ganga Barrage giving protection to the Calcutta port, is it likely that this matter is coming before their consideration?

Shri Hathi: As I said, the whole matter is under investigation. And, naturally after investigations are over, that will be taken into consideration.

Shri B. S. Murthy: Is it a fact that Sir Visveswarayya was asked to give his opinion on this and whether his opinion has been taken into consideration?

Shri Hathi: He was consulted.

Shri B. S. Murthy: May I know, Sir, what has happened to his expert advice, in view of the fact that the hon. Minister has stated that another Committee is going into the matter?

Shri Hathi: The question is on the project report. It is being examined to see the financial implications and other things.

Shri T. K. Chandhury: Is it a fact that the Port and Harbours Committee which met recently at Cochin recommended the acceptance of this proposal by Government?

Shri Hathi: They did consider this question.